

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 184/BB/2020	For consideration of Hon'ble NCLAT order	Sec 9 of I&B code 2016	Aster Technologies Pvt Ltd	Manoranjani, VGB Associates	Solas Fire Safety Equipment Pvt Ltd	Ashok G V

ADVOCATE FOR PETITIONER/s:

MS. MANORANJANI - Advocate

ADVOCATE FOR RESPONDENT/s:

MR. ASHOK . G.V - Advocate

ORDER

Heard Ms. Manoranjani, learned Counsel for the Petitioner and Mr. Ashok, learned Counsel for the Respondent through Video Conference.

The learned Counsel for the Respondent submits that he has filed a reply in the Registry today. Therefore, he requests short time to argue the case. In the meanwhile, the parties are at liberty to settle the issue.

Post the case under the caption "for orders" on **11.03.2021**. We make it clear that no further adjournment shall be granted.

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Brunda

Verified

[Signature]
Court Officer